COURT NO. 37

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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AT 02:30 P.M.

1. ITA 469/2023

COMMISSIONER OF INCOME TAX (EXEMPTIONS).

....Appellant

Through: Mr. Abhishek Maratha, SSC with Mr. Apoorv Agarwal, Mr. Parth Semwal,

SCs and with Ms. Nupur Sharma, Mr. Gaurav Singh, Mr. Bhanukaran Singh Jodha, Ms. Muskan Goel, Mr.

Himanshu Gaur, Mr. Kamakshraj Singh and Mr. Yamit Jetley, Advocates

versus

INDIAN BROADCASTING FOUNDATION

.....Respondent

Through: Mr. Ajay Vohra, Sr. Advocate with Ms. Ishita Farsaiya, Mr. Sparsh

Bhargava, Mr. Apoorv Shukla, Mr. Jaidev Prasada and Ms. Vanshika Taneja, Advocates

2. ITA 470/2023

COMMISSIONER OF INCOME TAX (EXEMPTIONS).

....Appellant

Through: Mr. Abhishek Maratha, SSC with Mr. Apoorv Agarwal, Mr. Parth Semwal,

JSCs and with Ms. Nupur Sharma, Mr. Gaurav Singh, Mr. Bhanukaran Singh Jodha, Ms. Muskan Goel, Mr.

Himanshu Gaur, Mr. Kamakshraj Singh and Mr. Yamit Jetley, Advocates

versus

INDIAN BROADCASTING FOUNDATION

...Respondent

Through: Mr. Ajay Vohra, Sr. Advocate with Ms. Ishita Farsaiya, Mr. Sparsh

Bhargava, Mr. Apoorv Shukla, Mr. Jaidev Prasada and Ms. Vanshika Taneja, Advocates

COURT NO. 38

DIVISION BENCH-III

HON'BLE MR.JUSTICE YASHWANT VARMA

HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

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AT 10:30 A.M.

1. W.P.(C) 17168/2024 & CM APPL. 72863/2024

MS SHYAM INDUS POWER SOLUTIONS PVT LTD

.....Petitioner

Through: Mr. Smit Goel, Mr. Abhishek Thukral and Ms. Aditi, Advs.

versus

PRINCIPAL COMMISSIONER CGST DELHI NORTH.

....Respondent

Through: Mr. Atul Tripathi, SSC.

2.LPA 731/2023, CM APPL. 56902/2023 (stay) & CM APPL. 56904/2023

DELHI TECHNOLOGICAL UNIVERSITY Appellant

Through: Mrs. Avnish Ahlawat, Standing Counsel, DTU with Mr. Nitesh Kumar Singh, Ms. Laavanya

Kaushik, Ms. Aliza Alam and Mr. Mohnish Sehrawat, Advs.

versus

DR JAI GOPAL SHARMA

.....Respondent

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal, Ms. Aishwarya

Malhotra and Mr. Neetish Pomchauri, Advs.

PRONOUNCEMENT OF JUDGEMENT

| 3 LPA 733/2023, | CM APPL. | 57065/2023 | (stav) CM APPL | 57067/2023 |
|-----------------|---------------|-------------|----------------|------------|
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DELHI TECHNOLOGICAL UNIVERSITY AND ANR

.....Appellants

Through: Mrs. Avnish Ahlawat, Standing Counsel, DTU with Mr. Nitesh

Kumar Singh, Ms. Laavanya Kaushik, Ms. Aliza Alam and Mr. Mohnish Sehrawat, Advs.

versus

DR PRAVIR KUMAR

.....Respondent

Through: Mr. S. Sunil, Adv.

4.W.P.(C) 6235/2023

PARAS PRODUCTS

.....Petitioner

Through: Mr. D. S. Nagi, Adv.

versus

COMMISSIONER CENTRAL GST, DELHI NORTH

.....Respondent

Through: Mr. Ramachandran, SSC with Mr. Prateek Dhir, Adv.

5. W.P.(C) 6376/2023

SAI ENTERPRISES

.....Petitioner

Through: Mr. D. S. Nagi, Adv.

versus

COMMISSIONER CENTRAL GST, DELHI-WEST, N.D AND ANR

.....Respondents

Through: Mr. Aditya Singla, SSC with Ms. Arya Suresh and Mr. Siddharth Saxena, Advs.

6 W.P.(C) 6648/2023

JAINA POLYMERSPetitioner

Through: Mr. D. S. Nagi, Adv.

versus

COMMISSIONER CENTRAL GST, DELHI-WEST AND ANRRespondents

Through: Mr. Aditya Singla, SSC with Ms. Arya Suresh and Mr. Siddharth Saxena, Advs.

COURT NO. 25

HON'BLE DR. JUSTICE SWARANA KANTA SHARMA

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AT 04:00 P.M.

1. CRL.M.C. 7/2025

RAVI MOHAN SHARMAPetitioner

Through: Mr. Pramod Kumar Dubey, Sr. Adv. with Mr. Nishank Mattoo, Ms. Pinky Dubey, Mr. Prince Kumar, Mr.

Ramachandruni B. Siddhartha, Ms. Swati, Mr. Rishabh Munjal and Ms. Tanya Sharma, Advs.

versus

C.B.I.Respondent

Through: Mr. Ravi Sharma SPP, CBI, Mr. Swapnil Choudhary, Mr. Ishann Bhardwaj, Mr. Sagar

and Ms. Madhulika Rai Sharma, Advs.

PRONOUNCEMENT OF JUDGEMENT

| 2.CRL.M.C. 2104/2022 & CRL.M.A. 8894/2 |
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KANISHK SHARMAPetitioner

Through: Mr. Kushal Kumar, Mr. Akash Deep Gupta, Mr.Rajan Malhotra, Advocates.

versus

STATE OF NCT OF DELHI & ANR.Respondents

Through: Mr. Naresh Kumar Chahar, APP for the State. Mr. Surbhit Nandan and Mr. Sandeep Mishra, Advocates for R-2.

3.CRL.REV.P. 1200/2024 & CRL.M.A. 30101/2024

NARESH KUMAR JAINPetitioner

Through: Counsel (appearance not given).

versus

STATE NCT OF DELHIRespondent

Through: Mr. Manoj Pant, APP for the State.

4 CRL.REV.P. 16/2025

ARUN SINGHPetitioner

Through: None.

versus

THE STATE GOVT. OFNCT OF DLEHIRespondent

Through: Mr. Manoj Pant, APP for the State.

| 5. W.P.(CRL) 447/2025 | | | | | | |
|--|---|--|--|--|--|--|
| SALEEM | Petitioner | | | | | |
| Through: Mr. Harshit Jair | n, Mr. Rahul Kumar and Mr. Shubham Singh, Advocates | | | | | |
| versus | versus | | | | | |
| STATE (NCT OF D | ELHI)Respondent | | | | | |
| Through: N | 1r. Anand V. Khatri, ASC for the State with SI Sangeeta, P.S. Shahbad Dairy | | | | | |
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| 6. CRL.M.C. 1593/2025 ARVIND SARAF | Petitioner | | | | | |
| Through | Mr. Siddharth Aggarwal, Sr. Advocate with Mr. Shri Singh, Mr. kumar Vaibhaw, Mr. Mohd Ashaab, | | | | | |
| | | | | | | |
| N | 1s. Somaya Gupta, Mr. Karan Dhalla and Ms. Vismita Diwan, Advocates | | | | | |
| versus | | | | | | |
| | | | | | | |
| STATE OF NCT O | F DELHI & ANRRespondents | | | | | |
| Through: | Mr. Manoj Pant, APP for the State. Mr Madhav Khurana, Senior Advocate with Mr. Nishant Matoo, | | | | | |
| M | 1r. Birender Bhat, Mr. Karan Khaitan and Mr. Talib Khan, Advocates for R-2. | | | | | |
| | | | | | | |
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| 7. BAIL APPLN. 849/2025 & CRL.M.A. 773 | 8/2025 | | | | | |
| NOOREN ALI @ F | RAHUL KUMARPetitioner | | | | | |
| Through | : Mr. Ramesh Gupta, Sr. Advocate with Ms. M Begum, Advocate, Ms.Nandita Rao, Advocate, Mr. Jai | | | | | |
| S | hankar, Advocate, Mr. Amit Dubey, Advocate, Mr. Manoj kumar Makhija, Advocate and Mr.Mayank Bhaiya, | | | | | |
| А | dvocates. | | | | | |
| versus | | | | | | |
| | | | | | | |
| STATE OF NCT OF DELHI | & ANRRespondents | | | | | |

Through: Mr. Naresh Kumar Chahar, APP for State along with SI Yashveer Sharma, PS: Govidpur

COURT NO. 07 HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID: 2528 229 8537

NOTE: ALL COUNSEL FOR THE PARTIES, LITIGANTS AND IO ARE REQUESTED TO

KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-CASE NO:-

NAME OF COUNSEL APPEARING FOR:-

MOB. NO:-

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cmpankajgoel.dhc@gov.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | | | |
|--|-------------|------------|---------------------------------|--|--|--|
| FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M | | | | | | |
| 1 | , | | SUSMITA MAHALA, SRINIVASAN P | | | |

Concluded
BY ORDER
REGISTRAR ORIGINAL